

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi, Court No. II

Date of hearing/decision: 16.05.2018

S. T. Appeal No. 768 of 2012

M/s Mega Power Transmission Limited Appellant

Vs.

CCE &ST, Indore Respondent

Appearance:

Sh. B. L. Narasimhan, Advocate for the appellant
Sh. Sanjay Jain, AR for the Respondent

Coram:

Hon'ble Mr. V. Padmanabhan, Member (Technical)
Hon'ble Ms. Rachna Gupta, Member (Judicial)

Per: **V. Padmanabhan:**

Ld. Counsel on record Sh. V. Lakshmikumaran has withdrawn the vakalatnama. Notice stands issued to the appellant for appearance today but none has appeared on behalf of the appellant. Issue notice to the appellant for next date of hearing on **22.06.2018**.

(Dictated and pronounced in the open Court).

(Rachna Gupta)
Member (Judicial)

(V. Padmanabhan)
Member (Technical)

Pant